

MR. SPEAKER: Whatever he says does not form part of the record at all.

SHRI K. LAKKAPPA (Tumtur): What will happen to the Private Members' Resolutions that have been fixed for today?

अध्यक्ष महोदय : आप का कोई काम नहीं रुक रहा है । प्राइवेट मेम्बर्स विज़िनेस आएगा । उसे कोई डेनाई नहीं कर रहा है ।

(Interruptions)

MR. SPEAKER: Prof. why are you doing this?

SHRI SATYASADHAN CHAKRABORTY: Instead of the Prime Minister, why is the External Affairs Minister making the statement?

MR. SPEAKER: It is irrelevant. I have given my ruling.

(Interruptions)

MR. SPEAKER: The Council of Ministers is fully responsible.

SHRI K. MAYATHEVAR: CBI inquiry into . . . * * . . .

MR. SPEAKER: Not allowed.

श्री रामावतार शास्त्री (पटना) : साप्ताहिक हिन्दुस्तान के

MR. SPEAKER: Not allowed.

आपको पता है कि यह इर्रेलिवेंट है ।

SHRI CHANDRAJIT YADAV: What about my privilege motion?

MR. SPEAKER: It is under my consideration.

PUBLIC ACCOUNTS COMMITTEE

ONE HUNDRED FOURTEENTH, .. HUNDRED FIFTEENTH AND HUNDRED TWENTIETH REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) 114th Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the 38th Report on Re-opened, Set aside and Cancelled Assessment, Wealth Escaping Assessment and Incorrect Computation of Business Income relating to the Ministry of Finance (Department of Revenue).

(2) 115th Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the 34th Report on Arrears of Assessments relating to the Ministry of Finance (Department of Revenue).

(3) 120th Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the 42nd Report on Unauthorised Occupation of Salt Land—Bharpur Salt Works and Dry Hydrated Lime and Clay Pozzalana Plants relating to the Ministry of Industry (Department of Industrial Development) and Ministry of Works and Housing.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DELAY IN IMPLEMENTATION OF GUIDELINES FOR RESETTLEMENT OF EX-SERVICEMEN

श्री रणवीर सिंह (केसरगंज) : अध्यक्ष महोदय, मैं 'अविलम्बनीय' लोक